

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12903 of 2018

(Arising out of OIA-CCESA-SRT-APPEAL-PS-238-239-2018-19 dated 16/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Alok Masterbatches Ltd

.....Appellant

(Presently M/S Alok Masterbatches Pvt Ltd.), Survey No. 248/1 & 249/1, Valsad Falia, Near Jain Temple, Dadra,
SILVASSA, DADRA & NAGAR HAVELI (UT)

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri R P Jindal, Advocate for the Appellant

Shri Dharmendra Kanjani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 05.04.2021

DATE OF DECISION: 05.04.2021

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12847 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul